

(b) In areas to which Section 13 of the Securities Contracts (Regulation) Act, 1956 has been applied, contracts in securities can be entered into only with or through or between members of a recognised Stock Exchange in such areas. A member of a Stock Exchange which is formed as company limited by shares has to hold the prescribed number of share(s) to engage in stock and share business. However, it is not necessary to be a member of a recognised Stock Exchange for entering into spot delivery contracts in securities.

(c) The membership of Stock Exchanges is generally transferable and heritable subject to certain conditions as provided in the Rules/Articles of Association of the Stock Exchanges.

(d) According to the information furnished by the Delhi Stock Exchange, the latest transfer deed submitted to the Exchange mentions a consideration of Rs. 1 lakh.

(e) There is no intention to restrict membership of Delhi Stock Exchange.

Delhi Stock Exchange Building

5387. SHRI SALEEM I. SHERVANI : Will the Minister of FINANCE be pleased to state whether it is a fact that the

present Stock Exchange building at Delhi is proving over-congested and inadequate to transact the amount of business it transacts every year ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : Inadequate space is one of the major constraints facing many stock exchanges including Delhi.

Delhi Stock Exchange

5388. SHRI SALEEM I. SHERVANI : Will the Minister of FINANCE be pleased to state :

(a) the number of brokers at Delhi Stock Exchange dealing in Stock and Shares as on 1 June, 1965 and 31 December, 1985;

(b) the number of companies listed with Delhi Stock Exchange on 1 June, 1965 and 31 December, 1985; and

(c) the total number of shares and the paid up capital of the Companies listed with Delhi Stock Exchange as on 1 June, 1965 and 31 December, 1985 ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) The information is given in the table below :

	As on	
	1st June 1965	31st December, 1985
(i) Number of brokers at Delhi Stock Exchange dealing in Stock & Shares	100	114
(ii) Number of companies listed with Delhi Stock Exchange	133	1283
(iii) Total paid up capital of the companies listed with Delhi Stock Exchange.	Rs. 155.00 Crores	Rs. 3770.23 Crores

The Stock Exchange does not compile information relating to the number of shares of listed companies.